## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2278 ANSWERED ON:06.12.2012 WORKING DAYS IN COURTS

Antony Shri Anto;Ganpatrao Shri Jadhav Prataprao;M.Thambidurai Dr. ;Mahto Shri Baidyanath Prasad;Ramkishun Shri ;Vasava Shri Mansukhbhai D.

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any proposal to increase the number of working days in all the courts in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

## **Answer**

## MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

(a) : There is no such proposal. The working days in each of the High Courts are regulated by the Rules framed by the respective Court. The working days of the District/Subordinate Courts are regulated by the concerned High Court.

(b)& (c): Do not arise.